COURT NO. 3

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE: MENTIONS FOR ADJOURNMENTS SHALL NOT BE MADE WITHOUT INFORMING THE OTHER SIDE COUNSELS.

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (MUNICIPAL ADMN.)					
1	WP/31733/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	GANAPATHI HIMABINDU Vs THE STATE OF ANDHRA PRADESH	T D PHANI KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV	VISAKHAPATNAM
2	WP/31758/2026	A. SHEKAR REDDY Vs THE STATE OF ANDHRA PRADESH	SAI JAIDEEP REDDY S V	GP MUNCIPAL ADMN AND URBAN DEV AP	KURNOOL
3	WP/31759/2026 IA 1/2026 Direction Petition	RAJANALA RAVI KUMAR Vs STATE OF ANDHRA PRADESH	PASALAPUDI SATYA HARITHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	KRISHNA
4	WP/31761/2026	A SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	SAI JAIDEEP REDDY S V	GP FOR MUNCIPAL ADMN URBAN DEV	KURNOOL
5	WP/31774/2026 IA 1/2026 Direction Petition	GADDAM SRIDHAR Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP	GUNTUR
6	WP/31778/2026 IA 1/2026 Direction Petition	RAJANALA RAVI KUMAR Vs THE STATE OF AP	PASALAPUDI SATYA HARITHA	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	KRISHNA
7	WP/31849/2026 IA 1/2026 Direction Petition	GAJULA GANGADHARAPPA Vs THE STATE OF ANDHRA PRADESH	PATIL YUGANDHAR REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS GP FOR REVENUE	KURNOOL
8	WP/31859/2026 IA 1/2026 Suspension Petition	SADI APPALA RAJU REDDY Vs THE STATE OF ANDHRA PRADESH	TANUJA DUNGI	GP FOR MUNCIPAL ADMN URBAN DEV	VISAKHAPATNAM
9	WP/31895/2026 IA 1/2026 Direction Petition	SUMAN KAKARLA Vs THE STATE OF ANDHRA PRADESH	D.SUMANTH	GP FOR MUNCIPAL ADMN URBAN DEV	PRAKASAM
10	WP/31908/2026	NJR CONSTRUCTION PVT LTD Vs THE STATE OF ANDHRA PRADESH	SAI JAIDEEP REDDY S V	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING	KURNOOL
11	WP/31911/2026 IA 1/2026 Direction Petition	THULLIPALLI SUJATHA Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP	SPS NELLORE
12	WP/31914/2026 IA 1/2026 Suspension Petition	SRI. KONA RAGHUPATHI Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	GUNTUR
13	WP/31916/2026 IA 1/2026	M. PAVAN KUMAR Vs	V ROOPESH KUMAR REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP	GUNTUR

	Direction Petition	THE STATE OF ANDHRA PRADESH		GP FOR REVENUE	

ADMISSION (OTHER SUBJECTS)

14	WP/30751/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SYED SAYED NOOR Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	YSR KADAPA
15	WP/31110/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	KRISHNAIAH ALOKAM Vs THE ANDHRA PRADESH STATE ELECTION COMMISSION	P V KRISHNAIAH	N ASHWANI KUMAR GP FOR GENERAL ADMINISTRATION GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
16	WP/31160/2026 IA 1/2026 Direction Petition	YEDDU SHASHIKANTH BHUSHAN Vs THE ELECTION COMMISSION OF INDIA	V SAI KUMAR		PRAKASAM
17	WP/31190/2026 IA 1/2026 Direction Petition	SAVARA CHOKKARAO Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	SRIKAKULAM
18	WP/31247/2026 IA 1/2026 Direction Petition	PUTCHAKAYALA SAMBHAVI Vs THE STATE OF ANDHRA PRADESH	D TARAKA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR GP FOR REVENUE T	WEST GODAVARI
19	WP/31395/2026 IA 1/2026 Direction Petition	R CHANDRA SHEKAR Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR HOME POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In N ASHWANI KUMAR GP FOR REVENUE T	CHITTOOR
20	WP/31411/2026 IA 1/2026 Direction Petition	GANDI SATYAMANGADEVI Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR GP FOR REVENUE	SPS NELLORE
21	WP/31529/2026 IA 1/2026 Direction Petition	GANNINA RAMA RAYUDU Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR	EAST GODAVARI
22	WP/31798/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	MEPPELLI RAJU Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	GP FOR GENERAL ADMINISTRATION GP MUNCIPAL ADMN AND URBAN DEV AP	EAST GODAVARI
23	WP/31874/2026 IA 1/2026 Direction Petition	Y S PRAMEELA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR HOME GP FOR REVENUE T	YSR KADAPA
24	WP/31877/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	VALLE CHAITANYA @ CHAITHANYA BOYA Vs THE ANDHRA PRADESH STATE ELECTION COMMISSION	C SUMON	GP FOR HOME T	KURNOOL
25	WP/31878/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	DUDEKULA DASTHAGIRI Vs THE ANDHRA PRADESH STATE ELECTION COMMISSION	C SUMON	GP FOR HOME GP FOR REVENUE T	KURNOOL
26	WP/31882/2026 IA 1/2026	MOGALIPUVVU VENKATESWARLU	GUNDALA SIVA PRASADA REDDY	GP FOR SOCIAL WELFARE	PRAKASAM

	Direction Petition	Vs THE STATE OF ANDHRA PRADESH		GP FOR PANCHAYAT RAJ RURAL DEV	
27	WP/31892/2026 IA 1/2026 Direction Petition	SRI KETHIREDDY PEDDA REDDY Vs THE ANDHRA PRADESH STATE ELECTION COMMISSION	MEDAPATI SANTOSH REDDY	T	ANANTAPUR
28	WP/31896/2026 IA 1/2026 Direction Petition	MAREILA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	PRAKASAM

FOR ADMISSION

29	CC/4138/2026 (WP/7973/2020)	G GANGADHARAIAH Vs E RAMESH BABU	M SRIKANTH		ANANTAPUR

COURT NO. 3

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
30	WP/21721/2026 IA 1/2026 Direction Petition	S. THAMAN @ S. RUSHI SAI THAMAN Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
31	WP/30955/2026 IA 1/2026 Direction Petition	E. V. BALAKRISHNAN Vs THE STATE ELECTION COMMISSION	V SAI KUMAR	N ASHWANI KUMAR Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP MUNCIPAL ADMN AND URBAN DEV AP T	CHITTOOR
32	WP/31319/2026 IA 1/2026 Direction Petition	SATULURI SARASWATHI Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE SPL	GUNTUR
33	WP/31329/2026 IA 1/2026 Direction Petition	VIJAYA THATIKONDA Vs THE STATE ELECTION COMMISSION	B P RAJU	GP MUNCIPAL ADMN AND URBAN DEV AP T	KURNOOL
FOR ORDERS OF COURT					
34	WP/35345/2026/ (Filing No.)	KANURU VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA		KRISHNA
ADMISSION (OTHER SUBJECTS)					
35	WP/29568/2026 IA 1/2026 Direction Petition	SIRIGHIRI GOPAL REDDY Vs THE STATE OF ANDHRA PRADESH	G SRINIVASULA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) N ASHWANI KUMAR GP FOR REVENUE T	PRAKASAM
36	WP/31077/2026 IA 1/2026 Direction Petition	VARIKUTI LAKSHMI THAYARU Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR PANCHAYAT RAJ RURAL DEV T	PRAKASAM
37	WP/31093/2026 IA 1/2026 Direction Petition	NARU OMKAR REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME N ASHWANI KUMAR GP FOR REVENUE T	PRAKASAM
38	WP/31129/2026 IA 1/2026 Direction Petition	R.V. SAI KRISHNA Vs THE STATE ELECTION COMMISSION	V R REDDY KOVVURI	N ASHWANI KUMAR GP FOR HOME	YSR KADAPA
39	WP/31167/2026 IA 1/2026 Direction Petition	BONDALA MALLESWARA RAO Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR	EAST GODAVARI
40	WP/31249/2026 IA 1/2026	KANKANALA GOPI KRISHNA	PAVAN KUMAR PASUPULETI	GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM

	Direction Petition	Vs THE STATE OF ANDHRA PRADESH		N ASHWANI KUMAR	
41	WP/31346/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	VALMETI SYAMALA Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION N ASHWANI KUMAR GP FOR REVENUE T	SPS NELLORE
42	WP/31348/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	VANKIVOLU KOTESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR GP FOR REVENUE T	SPS NELLORE
43	WP/31362/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	YENIMIREDDY SUPRIYA Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV T	SPS NELLORE
44	WP/31363/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	VANKIVOLU VARUN SRIKRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION GP FOR REVENUE T	SPS NELLORE
45	WP/31365/2026 IA 1/2026 Direction Petition	BURLA PADMAVATHI Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	PRAKASAM
46	WP/31367/2026 IA 1/2026 Direction Petition	PITLA YEDUKONDALU Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE T	PRAKASAM
47	WP/31371/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	CHEVURU DHANAMMA Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION GP FOR REVENUE T	SPS NELLORE
48	WP/31372/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	TALUPURU MAMATHAMMA Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	SPS NELLORE
49	WP/31375/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MADHAVI GANGI REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	SPS NELLORE
50	WP/31376/2026 IA 1/2026 Direction Petition	GOTAALA CHENGALARAYA REDDY Vs THE STATE OF ANDHRA PRADESH	G VIJAYA BABU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	CHITTOOR
51	WP/31379/2026 IA 1/2026 Direction Petition	SIMHADRI NARAYANAMMA Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	PRAKASAM
52	WP/31508/2026 IA 1/2026 Stay Petition	NEELAM PRAVEENA Vs THE STATE OF ANDHRA PRADESH	AMANCHARLA SATISH BABU	GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR	SPS NELLORE
53	WP/31569/2026 IA 1/2026	PACHA MANJULA Vs	M SOLOMON RAJU	GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR

	Direction Petition	STATE OF ANDHRA PRADESH		N ASHWANI KUMAR GP FOR REVENUE T	
54	WP/31605/2026 IA 1/2026 Direction Petition	SAYYED CHAND BHASHA Vs THE STATE OF ANDHRA PRADESH	KOMMAREDDY DIVAKARA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION T	GUNTUR
55	WP/31644/2026 IA 1/2026 Direction Petition	KUNDURU THIRUPATHI REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION T	PRAKASAM
56	WP/31672/2026 IA 1/2026 Direction Petition	PAMMI RAMA RAO Vs THE STATE OF ANDHRA PRADESH	KONDAPALLI SYAM SUNDER	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE T	KRISHNA
57	WP/31683/2026 IA 1/2026 Direction Petition	VADLAMUDI VENKATRAMUDU Vs THE STATE ELECTION COMMISSIONER	CORPUS JURIS LAW PANEL LLP	GP FOR HOME GP FOR REVENUE T	KURNOOL
58	WP/31785/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	MAMUDURU PENCHALASWAMY Vs THE STATE OF AP	AKULA SRI KRISHNA SAI BHARGAV	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	SPS NELLORE
59	WP/31821/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MIRIYALA CHENGAMMA Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR MUNCIPAL ADMN URBAN DEV T	YSR KADAPA
60	WP/31857/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	DEVARAPALLI MALLIKHARJUNA RAO Vs THE ANDHRA PRADESH STATE ELECTION COMMISSION	PANGI RAJU BABU	GP FOR GENERAL ADMINISTRATION GP MUNCIPAL ADMN AND URBAN DEV AP T	KRISHNA
61	WP/31860/2026 IA 1/2026 Direction Petition	BHARATHA CHAITANYA YUVAJANA PARTY Vs THE STATE OF ANDHRA PRADESH	UMESH CHANDRA P V G	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	CHITTOOR

ADMISSION (MUNICIPAL ADMN.)

62	WP/3672/2026 IA 1/2026 Direction Petition	BITNI SARVAR KHAN Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP MUNCIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In SPL	YSR KADAPA
63	WP/4285/2026 IA 1/2026 Direction Petition	D CHINNA VEERESH Vs THE STATE OF ANDHRA PRADESH	PATHI SIVA PRASAD	GP MUNCIPAL ADMN AND URBAN DEV AP SHAIK NOOR MOHAMMED ALI JINNAH SPL	KURNOOL
64	WP/5146/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition	GURAJALA GOPI KRISHNA Vs THE STATE OF AP	A RAJENDRA BABU	GP FOR REVENUE V V N NARAYANA RAO GP MUNCIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM

65.1 along with 65

65	WP/8310/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition IA 3/2026	PENUPOTHULA VENKATA NOOKA RAJU Vs THE STATE OF ANDHRA PRADESH	K.V.AKHILESWARA REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	EAST GODAVARI

	Leave Petition				
65.1	WP/34458/2022 IA 1/2022 Stay Petition IA 1/2026 Vacate Stay Petition	JANGAREDDY SURIBABU Vs THE STATE OF A.P.	T V V KOTESWARA RAO	GP FOR MUNCIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	EAST GODAVARI
66	WP/8365/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Modification IA 4/2026 Direction Petition IA 5/2026 Leave Petition	MOHAMMED KASIM Vs THE MUNICIPAL CORPORATION OF VIJAYAWADA	RATANVIVEK MADDA	S.V.S.S.SIVARAM SC For VMC GP MUNCIPAL ADMN AND URBAN DEV AP	KRISHNA
67	WP/10433/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Fix an Early Date	PUVVALA RATHI DEVI Vs THE STATE OF ANDHRA PRADESH	MARUPILLI SARADA	GP MUNCIPAL ADMN AND URBAN DEV AP V V SATISH (SC for APEPDCL) R K ACARYULU SC For RJY KKD ELR AMP UDA SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES M R S SRINIVAS	WEST GODAVARI
68	WP/12706/2026 IA 1/2026 Direction Petition	M/S SKYLINE INFRA Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR FINANCE PLANNING GP FOR MUNCIPAL ADMN URBAN DEV MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	VIZIANAGARAM
69	WP/14160/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Leave Petition	SANE LAKSHMI Vs THE STATE OF ANDHRA PRADESH	BAGGI VENKATA PAVAN KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES SPL	GUNTUR
70	WP/14506/2026 IA 1/2026 Direction Petition	SAMBA SIVA ENCLAVE WELFARE ASSOCATION Vs THE STATE OF AP	D TARAKA PRASAD	GP FOR MUNCIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) VAJJA CHETHAN KUMAR REDDY	GUNTUR
71	WP/14603/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Additional Material Petition	N SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	MAHESH KUMAR KANCHARLA	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC GP FOR REVENUE P S P SURESH KUMAR SPL	KURNOOL
72.1,72.2 along with 72					
72	WP/14672/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Vacate Stay Petition	SRI AVULA NAG KUMAR Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP MUNCIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GAJJALA MALLIKARJUNA REDDY GP FOR REVENUE	PRAKASAM
72.1	WP/25494/2025 IA 1/2025	PANTHAGANI KONDAMMA Vs	GAJJALA MALLIKARJUNA REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP	PRAKASAM

	Direction Petition	THE STATE OF AP		TURAGA SAI SURYA	
72.2	WP/33311/2025 IA 1/2025 Direction Petition	SRI AVULA NAG KUMAR Vs THE STATE OF ANDHRA PRADESH	Thota Dharmendra	GP FOR REVENUE GAJJALA MALLIKARJUNA REDDY	PRAKASAM
73	WP/14700/2026 IA 1/2026 Direction Petition	SATTU VANAJA Vs THE STATE OF ANDHRA PRADESH	SAI AKASH N	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE	SPS NELLORE
74	WP/15379/2026 IA 1/2026 Suspension Petition	NAGISETTI PAVAN TEJA Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	GUNTUR
75	WP/15896/2026 IA 1/2026 Direction Petition	KAREDULA KRISHNA KUMARI Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP MUNCIPAL ADMN AND URBAN DEV AP AYESHA AZMA S VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	PRAKASAM
76	WP/16481/2026 IA 1/2026 Direction Petition	JIGURU SRINIVAS Vs THE STATE OF ANDHRA PRADESH	N SRIHARI	GP MUNCIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
77	WP/16569/2026 IA 1/2026 Suspension Petition	BULAGUNDLA LINGAMMAA Vs THE STATE OF ANDHRA PRADESH	N RANGA REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region SPL	ANANTAPUR
78	WP/16591/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	K.R. SASIKALA Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	GP MUNCIPAL ADMN AND URBAN DEV AP KAMBHAMPATI RAMESH BABU GP FOR REGISTRATION AND STAMPS	ANANTAPUR
79	WP/16598/2026 IA 1/2026 Direction Petition	TADIBOYINA NAGESWARARAO Vs THE STATE OF ANDHRA PRADESH	G L NAGESWAR RAO	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) K. R. RAGHAVENDRA RAO	GUNTUR
80	WP/16748/2026 IA 1/2026 Direction Petition	MEDIKONDA GEORGE Vs THE STATE OF ANDHRA PRADESH	SHAIK ASIF	GP MUNCIPAL ADMN AND URBAN DEV AP SASANKA BHUVANAGIRI	PRAKASAM
81	WP/16999/2026 IA 1/2026 Direction Petition	K VANI SRI Vs THE STATE OF ANDHRA PRADESH	DWARAMPUDI SAVITHRI	GP MUNCIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In KANDERI CHETHAN	CHITTOOR
82	WP/17084/2026 IA 1/2026 Direction Petition	M/S. JASWANTH MANIKANTA POWER TOOLS SALES AND SERVICE Vs THE STATE OF ANDHRA PRADESH	VINODIN RUTH MADAPALLI	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA
83	WP/17474/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	K RAVINDRA BABU Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC Dr KRISHNA PRASANNA VIATLA	KRISHNA

84	WP/17495/2026 IA 1/2026 Stay Petition	DALAVAI ANASURYA Vs THE STATE OF ANDHRA PRADESH	ALAPATI LALITH NIKHIL	GP MUNCIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations SPL	GUNTUR
85	WP/17522/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	VARAHALARAO ANNAMAREDDY Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
86	WP/17783/2026 IA 1/2026 Direction Petition	KALEPALLI VENN GOPAL RAO Vs THE GUNTUR MUNCIPAL CORPORATION	VINODIN RUTH MADAPALLI	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) S SATYANARAYANA MOORTHY	GUNTUR

87.1 along with 87

87	WP/18123/2026 IA 1/2026 Direction Petition	NAMBURI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	JAYA PRAKASH MADASU	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR SOCIAL WELFARE GP FOR HOME GP FOR REVENUE	GUNTUR
87.1	WP/9230/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition	NAMBOORI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	JAYA PRAKASH MADASU	GP FOR MUNCIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	GUNTUR
88	WP/18859/2026 IA 1/2026 Direction Petition	SRI A. BRAHMA REDDY Vs THE STATE OF ANDHRA PRADESH	CH VENKAT RAMAN	GP FOR MUNCIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	GUNTUR
89	WP/19082/2026 IA 1/2026 Suspension Petition	TUPAKULA SUBRAHMANYAM Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR MUNCIPAL ADMN URBAN DEV Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region	SPS NELLORE
90	WP/19638/2026 IA 1/2026 Direction Petition	M MADHAVI Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP MUNCIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP FOR REVENUE	KURNOOL

91.1 along with 91

91	WP/20989/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	TATAVARTHY NARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	K GANI REDDY	GP FOR SERVICES I NAGA PRAVEEN VANKAYALAPATI SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
91.1	WP/28671/2026 IA 1/2026 Direction Petition	TATAVARTHY KRISHNA KISHORE Vs THE STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
92	WP/21320/2026 IA 1/2026 Direction Petition	NUNNA NAGARAJU @ NAGAMMA Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP MUNCIPAL ADMN AND URBAN DEV AP R K ACARYULU SC For RJY KKD ELR AMP UDA GP FOR HOME GP FOR REVENUE	EAST GODAVARI

93	WP/21742/2026 IA 1/2026 Stay Petition	MODUKURI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	C B ADARSH KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations SPL	PRAKASAM
94	WP/21925/2026 IA 1/2026 Direction Petition	A.SURENDRA NATH Vs THE STATE OF ANDHRA PRADESH	VARADAM SAI LIKHITH	GP MUNCIPAL ADMN AND URBAN DEV AP	CHITTOOR

95.1,95.2,95.3,95.4,95.5 along with 95

95	WP/22046/2026 IA 1/2026 Direction Petition	MAMIDI GANESH Vs THE STATE OF ANDHRA PRADESH	GANGISETTI UMA SANKAR	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC GP FOR HOME	KRISHNA
95.1	WP/16844/2026 IA 1/2026 Suspension Petition	SHAIK BIB JAN Vs THE STATE ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC GP FOR HOME	KRISHNA
95.2	WP/16850/2026 IA 1/2026 Suspension Petition	KAREPU NAGAMANI Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC GP FOR HOME	KRISHNA
95.3	WP/16860/2026 IA 1/2026 Suspension Petition	BORRA GOWRISWARI Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC GP FOR HOME	KRISHNA
95.4	WP/16879/2026 IA 1/2026 Suspension Petition	GUDIWADA RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA
95.5	WP/20327/2026 IA 1/2026 Stay Petition	SRI. MOHAMMAD AYUD KHAN Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	GP FOR MUNCIPAL ADMN URBAN DEV S.V.S.S.SIVARAM SC For VMC	KRISHNA
96	WP/22682/2026 IA 1/2026 Suspension Petition	N RAMA MOHAN GUPTA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP MUNCIPAL ADMN AND URBAN DEV AP P SRAVAN KUMAR REDDY	ANANTAPUR
97	WP/23153/2026 IA 1/2026 Suspension Petition	CHANDAKA BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR GENERAL ADMINISTRATION SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES N/S	EAST GODAVARI
98	WP/24214/2026 IA 1/2026 Direction Petition	VADDE HANUMADAS Vs THE STATE OF ANDHRA PRADESH	SRINIVASA KANNAMA REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR FINANCE PLANNING	KURNOOL
99	WP/24351/2026 IA 1/2026 Direction Petition	M.P.R. CONSTRUCTION Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP MUNCIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations GP FOR FINANCE PLANNING	SPS NELLORE

100	WP/24906/2026 IA 1/2026 Stay Petition	DESIGIRI GANGA RAJU Vs STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR GP FOR REVENUE	EAST GODAVARI
101	WP/26289/2026 IA 1/2026 Direction Petition	PACHIPALA MALLIKARJUNA REDDY Vs THE STATE OF ANDHRA PRADESH	GRANDHI PRIYANKA	GP FOR MUNCIPAL ADMN URBAN DEV VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations M RADHAKRISHNA COURT SLIP	SPS NELLORE
102	WP/27169/2026 IA 1/2026 Direction Petition	KALLAM INFRA DEVELOPERS Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR FINANCE PLANNING	GUNTUR
103	WP/27319/2026 IA 1/2026 Direction Petition	K SRIKANTH Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	SPS NELLORE
104	WP/27524/2026 IA 1/2026 Direction Petition	VIGNESWARA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	GUNTUR
105	WP/27581/2026	M/S. SRI RAMA KRISHNA KHADI BHADAR Vs THE STATE OF ANDHRA PRADESH	M R S SRINIVAS	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR HOME	GUNTUR
106	WP/27752/2026 IA 1/2026 Direction Petition	BSR INFRACON Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	GUNTUR
107	WP/27754/2026 IA 1/2026 Direction Petition	BSR INFRACON Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR FINANCE PLANNING	GUNTUR
108	WP/28016/2026 IA 1/2026 Direction Petition	THEILA VEERABHADRAYYA Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	PRAKASAM
109	WP/28173/2026 IA 1/2026 Stay Petition	S YASEEN BASHA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR MUNCIPAL ADMN URBAN DEV Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR REVENUE SPL	ANANTAPUR
110	WP/28228/2026 IA 1/2026 Direction Petition	NUSRATH BEGUM Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH	GP MUNCIPAL ADMN AND URBAN DEV AP	KURNOOL
111	WP/28454/2026 IA 1/2026 Direction Petition	J. TIRUPATHAMMA Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR HOME	GUNTUR
112	WP/28576/2026 IA 1/2026 Direction Petition	PEDDIGARI SHANKER REDDY Vs	T JANARDHAN RAO	GP MUNCIPAL ADMN AND URBAN DEV AP K K DURGA PRASAD	CHITTOOR

		THE STATE OF ANDHRA PRADESH		GP FOR ROADS BUILDINGS GP FOR REVENUE	
113	WP/28587/2026 IA 1/2026 Stay Petition	AVANIGADDA SATYANARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	T RAGHU PRASAD	GP MUNCIPAL ADMN AND URBAN DEV AP M Krishna Rao SC for skl vzm kkd Municipal Corporations SPL	EAST GODAVARI
114	WP/28617/2026 IA 1/2026 Direction Petition	MS KARRI VEERA VENKATA SATYANARAYANA SWAMY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	EAST GODAVARI
115	WP/28630/2026 IA 1/2026 Direction Petition	SMT T ANNAVARAM @ VEERA VENKATA SATAYANARAYANAMMA Vs THE STATE OF ANDHRA PRADESH	V VENKATA MAYUR	GP FOR MUNCIPAL ADMN URBAN DEV P DURGA PRASAD SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES SPL	WEST GODAVARI
116	WP/28636/2026 IA 1/2026 Direction Petition	CHENDULURU GROUP Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	SPS NELLORE
117	WP/28710/2026 IA 1/2026 Direction Petition	M/S SRI LOTUS CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DHARANI KUMAR B	GP FOR MUNCIPAL ADMN URBAN DEV VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations GP FOR FINANCE PLANNING	SPS NELLORE
118	WP/28754/2026 IA 1/2026 Direction Petition	KOMERA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING GP FOR REVENUE	GUNTUR
119	WP/28766/2026 IA 1/2026 Direction Petition	SRI O SRIDHAR REDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	SPS NELLORE
120	WP/28942/2026 IA 1/2026 Direction Petition	M VIJAYA KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
121	WP/29130/2026 IA 1/2026 Direction Petition	KAMINENI JEEVA @ JEEV KAMINEEDU Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP MUNCIPAL ADMN AND URBAN DEV AP G SRI HARSHA	GUNTUR
122	WP/29522/2026 IA 1/2026 Direction Petition	T. BHULOKA NAIDU Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	GP FOR MUNCIPAL ADMN URBAN DEV	CHITTOOR
123	WP/29638/2026 IA 1/2026 Direction Petition	ANKAREDDY DURGA VENU GOPALA RAO Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR MUNCIPAL ADMN URBAN DEV S.V.S.S.SIVARAM SC For VMC GP FOR FINANCE PLANNING	EAST GODAVARI
124	WP/29853/2026 IA 1/2026 Direction Petition	B. THIPPESWAMY Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE	ANANTAPUR

125	WP/30279/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MOHAMMED MOINUDDIN Vs THE STATE OF ANDHRA PRADESH	JANARDHANA REDDY PONAKA	GP MUNCIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	SPS NELLORE
126	WP/30312/2026 IA 1/2026 Direction Petition	POTHIBANTHI HARIKRISHNA Vs THE STATE OF ANDHRA PRADESH	HEMANTH KUMAR VENNA	GP MUNCIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
127	WP/30639/2026 IA 1/2026 Direction Petition	VENKAYALAPATI VENUGOPAL Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	GP MUNCIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
128	WP/30733/2026 IA 1/2026 Direction Petition	PATURI VENGAIAH Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNCIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	PRAKASAM
129	WP/30953/2026 IA 1/2026 Direction Petition	PEDAPATI VEERA VENKATA SUBRAHMANYESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SINGAMSETTY V.M. SANKAR	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR GENERAL ADMINISTRATION M Krishna Rao SC for skl vzm kkd Municipal Corporations N ASHWANI KUMAR	EAST GODAVARI
130	WP/30992/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	R G SRIKANTH Vs THE ANDHRA PRADESH STATE ELECTION COMMISSION	MOHAMMED ABDUL BASITH	N ASHWANI KUMAR GP FOR HOME	CHITTOOR
131	WP/31212/2026 IA 1/2026 Direction Petition	NALLAGERLA CHANDRASEKHAR Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP FOR MUNCIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
132	WP/31214/2026 IA 1/2026 Direction Petition	P SARRAJU Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP FOR MUNCIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
133	WP/31217/2026 IA 1/2026 Direction Petition	NAMALA PEDDI RAJU Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
134	WP/31220/2026 IA 1/2026 Direction Petition	ACHANTA KRISHNAMURTHY Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
135	WP/31221/2026 IA 1/2026 Direction Petition	SILAM SURYA Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
136	WP/31235/2026 IA 1/2026 Direction Petition	GAMPA PEDA APPARAO Vs THE STATE OF ANDHRA	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI	WEST GODAVARI

		PRADESH		VALLABHANENI SC For MUNICIPALITIES T	
137	WP/31236/2026 IA 1/2026 Direction Petition	GUNNAM LAKSHMI PRASADARAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
138	WP/31237/2026 IA 1/2026 Direction Petition	SUVVADA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
139	WP/31239/2026 IA 1/2026 Direction Petition	SIRIKONDA RAVIKUMAR RAJU Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
140	WP/31248/2026 IA 1/2026 Direction Petition	CHIMMILI DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
141	WP/31253/2026 IA 1/2026 Direction Petition	P S DURGA RAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
142	WP/31258/2026 IA 1/2026 Direction Petition	MARADANI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
143	WP/31262/2026 IA 1/2026 Direction Petition	DAYANA YEDUKONDALU Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
144	WP/31270/2026 IA 1/2026 Direction Petition	MOHAMMED RAKIBULLA BAIG Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
145	WP/31278/2026 IA 1/2026 Direction Petition	P VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
146	WP/31280/2026 IA 1/2026 Direction Petition	SIRIKONDA PADMA Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
147	WP/31283/2026 IA 1/2026 Direction Petition	CHIPPADA GURU MURTHY Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI

148	WP/31287/2026 IA 1/2026 Direction Petition	VARRA BALANARAYANA MURTHY @ BALANARAYANA Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP FOR MUNCIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
149	WP/31290/2026 IA 1/2026 Direction Petition	MARISETTI VENKATA NARASIMHA MURTHY Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
150	WP/31292/2026 IA 1/2026 Direction Petition	GUNNAM LAKSHMI PRASADARAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
151	WP/31293/2026 IA 1/2026 Direction Petition	M/S YRK CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) GP FOR FINANCE PLANNING SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE T	SPS NELLORE
152	WP/31295/2026 IA 1/2026 Direction Petition	GOTTAPU SRINIVAS Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
153	WP/31296/2026 IA 1/2026 Suspension Petition	LAKSHMI PRASAD CHAPE Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR MEDICAL HEALTH FW SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP MUNCIPAL ADMN AND URBAN DEV AP T	KURNOOL
154	WP/31297/2026 IA 1/2026 Direction Petition	YERRAMSETTI PARDHASARADHI Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
155	WP/31298/2026 IA 1/2026 Direction Petition	P. SURYA CHANDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
156	WP/31299/2026 IA 1/2026 Direction Petition	ALLAKA VEERABADRA RAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
157	WP/31303/2026 IA 1/2026 Direction Petition	SUVVADA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI

158	WP/31305/2026 IA 1/2026 Direction Petition	MYLAVARAPU VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
159	WP/31307/2026 IA 1/2026 Direction Petition	G. RAMBABU Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
160	WP/31314/2026 IA 1/2026 Direction Petition	YERRAMSETTY SITA RAMARAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES T	WEST GODAVARI
161	WP/31530/2026 IA 1/2026 Direction Petition	M APPA RAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP FOR MUNCIPAL ADMN URBAN DEV T	WEST GODAVARI
162	WP/31607/2026 IA 1/2026 Direction Petition	GUTTIKONDA GAYATRI Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP T	WEST GODAVARI
163	WP/31613/2026 IA 1/2026 Direction Petition	MD KADHAR SHAREEF Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP T	WEST GODAVARI
164	WP/31625/2026 IA 1/2026 Direction Petition	PILYANI GANGA BHAVANI Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP T	WEST GODAVARI
165	WP/31637/2026 IA 1/2026 Direction Petition	SHAIK MASTAN Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP FOR MUNCIPAL ADMN URBAN DEV T	WEST GODAVARI
166	WP/31638/2026 IA 1/2026 Direction Petition	KOLLIPAKA APPARAO Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP T	WEST GODAVARI
167	WP/31661/2026 IA 1/2026 Direction Petition	MALLAVALLI NARESH Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP MUNCIPAL ADMN AND URBAN DEV AP T	WEST GODAVARI

ADMISSION (AP CRDA)

168.1,168.2 along with 168

168	WP/1821/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	VALLURI NIRMALA KUMARI Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES S PRANATHI PULIPATI RADHIKA HCJ NOTE	KRISHNA
168.1	WP/3345/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition IA 3/2026 Implead Petition IA 4/2026 Vacate Stay Petition	CHADALAWADA JAYAKRISHNA Vs THE STATE OF ANDHRA PRADESH	PULIPATI RADHIKA	GP FOR MUNCIPAL ADMN URBAN DEV KANUKOLANU SRI SAI SANJAY SIREESHA RANI VALLABHANENI SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES PILLIX LAW FIRM	KRISHNA
168.2	WP/7694/2026 IA 1/2026	CHADALAWADA JAYAKRISHNA	PULIPATI RADHIKA	GP MUNCIPAL ADMN AND URBAN DEV AP	KRISHNA

Stay Petition IA 2/2026 Vacate Stay Petition	Vs THE STATE OF ANDHRA PRADESH	SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES PILLIX LAW FIRM

COURT NO. 3

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Monday The 2nd day of November 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
PART-HEARD CASES					
169	WP/19906/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	ALLURU VENKATA NARASIMHA RAJU Vs THE STATE OF AP	V V N NARAYANA RAO	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR REVENUE THATHIREDDY ASHOK SRIVASTAVA	VISAKHAPATNAM
SPECIALLY IDENTIFIED CASES					
170	WP/5877/2012 IA 1/2012(WPMP 7448/2012) Stay Petition	M/S SRI DEVI MASTER MEDIA SYSTEMS PRIVATE LIMITED Vs GREATER VISAKHAPATNAM MUNICIPAL CORPORATION	A TULSI RAJ GOKUL	GP FOR MUNCIPAL ADMN AND URBAN DEV K MADHAVA REDDY S DWARAKANATH	VISAKHAPATNAM
FOR ADMISSION					
171	CC/3036/2026 (WP/40336/2022)	BUDURU CHANDU Vs M. GAUTHAMI IAS	G V SHIVAJI	VINOD KUMAR TARLADA R 1 NOTICE SENT RETURNED UNSERVED (LEFT). R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE NELLORE AND SPEED POST ARE NOT YET RETURNED.	CHITTOOR
172	CC/3160/2026 (WP/16926/2025)	UMMIREDDYGARI SIVALAKSHUMMA Vs SHASHI BHUSHAN KUMAR	JAVVAJI SARATH CHANDRA	T S RAYALU RAMAKRISHNA PATIVADA SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED RR 3 TO 5 NOTICE SENT THROUGH THE DISTRICT JUDGE YSR KADAPA AND SPEED POST ARE NOT YET RETURNED	YSR KADAPA
ADMISSION (MUNICIPAL ADMN.)					
173	WP/3112/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Implead Petition IA 1/2026 Leave Petition	SMT. FATHIMA KOWSER Vs THE STATE OF ANDHRA PRADESH	BATHULA RAJ KIRAN	GP FOR MUNCIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) K.MADHAVA REDDY (SC FOR GVMC) DEVI PRASAD MANGALAPURI R3 UNSERVED,	VISAKHAPATNAM
174	WP/7456/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition	YAKKALA BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	SUDEEPTHI POTLURI	GP FOR MUNCIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES G SUDHEER KUMAR SPL	GUNTUR

175	WP/33619/2023 IA 1/2023 Direction Petition	MOHAMMED MOOSA Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI GP FOR SERVICES I	GP FOR MUNCIPAL ADMN URBAN DEV KOMMASANI SRINIVASULA REDDY SC FOR URBAN DEVELOPMENT AUTHORITIES VARUN BYREDDY POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In COURT SLIP	KURNOOL
176	WP/30046/2025 IA 1/2025 Suspension Petition	CHEMBETI SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	MADHU SUDHAN P	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	CHITTOOR
177	WP/30291/2025 IA 1/2025 Direction Petition	PANCHUMARTHI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	ALAPATI LALITH NIKHIL	GP MUNCIPAL ADMN AND URBAN DEV AP NARASIMHA RAO GUDISEVA COURT SLIP	GUNTUR
178	WP/34824/2025 IA 1/2025 Stay Petition IA 2/2026 Leave Petition	GANDLA RAJESH Vs THE STATE OF ANDHRA PRADESH	PATIL YUGANDHAR REDDY	GP FOR MUNCIPAL ADMN URBAN DEV G SRAVAN KUMAR POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP FOR REVENUE	KURNOOL
179	WP/35750/2025 IA 1/2025-Suspension Petition IA 1/2026-Vacate Stay Petition IA 2/2026-Leave Petition	SRI. BATHINA LOKANANDHA RAO Vs THE STATE OF ANDHRA PRADESH	SUBRAMANYAM DARABOINA	GP FOR MUNCIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SREEDHAR VALIVETI BONU RAMA SHANKAR RAO COURT SLIP	VISAKHAPATNAM

NOTE: AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP.